

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:382

ANSWERED ON:19.12.2006

AMENDMENT IN CRIMINAL LAWS

Scindia Shri Jyotiraditya Madhavrao;Singh Kunwar Rewati Raman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the laws relating to crime were amended during the last three years ;
- (b) If so, the details thereof ;
- (c) Whether several State Governments have reported difficulties in implementing those amendments; and
- (d) If so, the details thereof alongwith the action proposed in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): A statement is attached.